

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: CP 13/2003 in OA 440/2000

Applicant (s) Rajesh kumar brangwal Respondent (s) S. Sundereshan
 Advocate for Applicant (s) Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

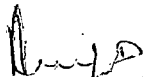
7-5-2003

Mr. R. R. Singh, Counsel for the applicant.
 Mr. S. S. Hassan, Counsel for the respondents.

Reply has been filed today. It may be kept on record.

The respondents' Counsel has placed on record a copy of the order dated 1.5-2003, passed in Writ Petition No. 2746/2003, Union of India & others vs. R. K. Brangwal, staying the operation of the order dated 24-5-2002 passed in OA No. 440/2000.

Since the order of the Tribunal dated 24.5.2002 has been stayed, this Contempt Petition does not survive and it is accordingly dismissed.


A. P. NAGRATH
 ADMINISTRATIVE MEMBER


G. L. GUPTA
 VICE CHAIRMAN

copy given
 25.4.2003, 1001
 OA 440/2000